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**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)  
**NO. HC.VII-01/188/2025/A**

From :- **Shri Chatra Bhukhan Gogoi,**  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To,  
**The District and Sessions Judge,**  
Tinsukia

Dated Guwahati, the 7<sup>th</sup> January, 2025

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJT/CAO/III/19/8617/2024, dated 20.12.2024

Sir,

With reference to the above, I am directed to inform you that Smti. Manashi Mandal, Civil Judge (Jr. Div.) No. 1-cum- Judicial Magistrate First Class, Tinsukia, has been allowed to avail LTC for the block period of 2022-2024 by way of carry forward, to travel to Rameswaram and Kanyakumari (Tamil Nadu) from Tinsukia and return, along with her dependent mother Smti. Manju Mandal, tentatively w.e.f. 02.02.2025 to 09.02.2025, by the shortest possible route, as per existing Rules.

Smti. Mandal may be informed accordingly.

Yours faithfully

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**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-01/189- 192/2025/A.

Dated 7<sup>th</sup> January, 2025

Copy to:-

1. The Principal Accountant General (A&E), Assam, for information.
2. Smti. Manashi Mandal, Civil Judge (Jr. Div.) No. 1 -cum- Judicial Magistrate First Class, Tinsukia, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

*Ch*  
**REGISTRAR (VIGILANCE)**

*Ch*  
02/01/2025